

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

R.O.C.No. 1/2022-RC

DATED: 23-1-2023

NOTIFICATION

It is hereby informed that the High Court for the State of Telangana has issued Notification No. 1/2022-RC, dated 3-3-2022 invited applications through online for appointment to the posts of **Stenographer Grade-III** to be filled by direct recruitment as per the Telangana Judicial Ministerial and Subordinate Service Rules, 2018. The High Court had conducted common computer based examination and common Shorthand test (skill test).

The High Court duly following the relevant rules and procedure hereby declares that the candidates bearing the below mentioned hall ticket numbers have qualified to appear for oral interview on short-listing as per their respective categories in the ratio of 1:3 of the notified vacancies:

(1) NAME OF THE UNIT: ADILABAD COMBINED DISTRICT

220110214	220110217	220110280	220110687
220110689	220110694	220110696	--

(2) NAME OF THE UNIT: KHAMMAM COMBINED DISTRICT

220110150	220110152	220110422
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(3) NAME OF THE UNIT: KARIMNAGAR COMBINED DISTRICT

220110166	220110191	220110206	220110208	220110214	220110231
220110235	220110241	220110244	220110273	220110327	220110328
220110450	--	--	--	--	--

(4) NAME OF THE UNIT: MAHBUBNAGAR COMBINED DISTRICT

220110008	220110012	220110015	220110020	220110028	220110035
220110175	220110214	220110334	220110387	220110443	220110452
220110501	220110569	220110572	220110576	220110577	--

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(5) NAME OF THE UNIT: MEDAK COMBINED DISTRICT

220110214	220110479	220110583
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(6) NAME OF THE UNIT: NIZAMABAD COMBINED DISTRICT

220110045	220110047	220110063	220110206
220110214	220110355	220110589	--

(7) NAME OF THE UNIT: NALGONDA COMBINED DISTRICT

220110075	220110078	220110081	220110083	220110091	220110093
220110099	220110100	220110101	220110102	220110107	220110111
220110165	220110167	220110214	220110271	220110363	220110373
220110452	220110484	--	--	--	--

(8) NAME OF THE UNIT: RANGAREDDY COMBINED DISTRICT

220110035	220110167	220110171	220110184	220110211	220110214
220110274	220110382	220110389	220110399	220110401	220110402
220110403	220110404	220110409	220110412	220110417	220110418
220110419	220110420	220110422	220110430	220110436	220110440
220110442	220110443	220110452	220110462	220110465	220110467
220110473	220110477	220110479	220110484	220110488	220110491
220110492	220110494	220110510	220110522	220110621	220110625
220110629	220110637	220110638	220110640	220110646	220110651
220110656	220110664	220110667	220110679	220110681	--

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(9) NAME OF THE UNIT: METROPOLITAN SESSIONS COURT, HYDERABAD

220110135	220110185	220110286	220110289	220110292	220110294
220110295	220110304	220110400	220110402	220110413	220110430
220110452	220110465	220110529	220110531	220110536	220110548

(10) NAME OF THE UNIT: CITY CIVIL COURT, HYDERABAD

220110135	220110400	220110402	220110555	220110556	220110559
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The schedule for conducting the Oral Interview will be declared in due course.

DT 23/1/2023

REGISTRAR (RECRUITMENT)

HIGH COURT OFFICIAL WEBSITE: <http://tshc.gov.in>

HELP DESK NUMBER : 040-23688394